

**JUDGEMENTS FOR THE MONTH OF JUNE, 2010**

| <b>Date of Judgment</b> | <b>CASE NO.</b>                       | <b>PARTIES' NAME</b>   | <b>SUBJECT</b>   | <b>JUDGMENT DELIVERED BY</b>   |
|-------------------------|---------------------------------------|--|--|--|
| 1 <sup>st</sup>         | <a href="#"><u>RSA 172/2000</u></a>   | Smt. Ranamaya Chetri<br>Vs<br>Sri Purna Urang & Ors.   | Second Appeals arising out of suits for title and/or injunction. | THE HON'BLE MR. JUSTICE B.P. KATAKEY   |
| 3 <sup>rd</sup>         | <a href="#"><u>RFA 75/2001</u></a>    | M/S Eastern Agro processing and Tea Warehousing Cooperative Society Ltd.<br>Vs<br>Employees State Insurance Corporation & Ors. | Appeals under the Employees State Insurance Act, 1948.           | THE HON'BLE MR. JUSTICE B.P. KATAKEY   |
| 8 <sup>th</sup>         | <a href="#"><u>Cr.L.A. 8/2009</u></a> | MD. AZIM ALI & ORS<br>VS<br>THE STATE OF ASSAM.  | Appeals against conviction for offences under IPC.               | THE HON'BLE MR. JUSTICE RANJAN GOGOI<br>THE HON'BLE MR. JUSTICE B.P. KATAKEY |